GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3287 ANSWERED ON:16.03.2011 ACTION PLAN TO CHECK CORRUPTION Singh Shri Dhananjay

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to amend Article 311 of the Constitution in order to deal with corruption; and
- (b) if so, the action plan of the Government to check corruption and crime in regard to using technology particularly global position system, remote sensing, radio caller or other similar technologies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTRY AFFARIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): The Central Government has constituted a GoM to consider measures that can be taken to tackle corruption. One of the terms of reference is to consider amendment to Article 311 of the Constitution to provide for summary proceedings in cases of grave misdemeanor or blatant corruption by public servants. The issue is under consideration of GoM.
- (b): The investigating agencies have already taken up the exercise of modernization including use of new technologies.